## Opposition to changes in Copyright Amendment Bill, 2010

1933. DR K.P. RAMALINGAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether television broadcasting companies have opposed the changes introduced in the Copyright Amendment Bill, 2010, which has led to television industry being excluded from the ambit of the statutory licensing provisions;
  - (b) if so, whether Government received any representation in this regard; and
  - (c) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Some television companies have expressed their concern over exclusion of television broadcast and other media from the ambit of the statutory licensing provisions in the proposed Copyright Amendment Bill 2010. In this regard, Government received a representation from the President, Indian Broadcasting Foundation (IBF).

(c) A notice with an intention to move the official amendments after the adoption of the Motion on the Copyright (Amendment) Bill, 2010 has been given to the Rajya Sabha Secretariat.

## Quality of education under RTE Act

1934. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Right to Education (RTE) Act is in place for quite some time now;
- (b) whether it is also a fact that following implementation of this Act, the number of school going children has increased throughout the country;
- (c) if so, the details thereof along with the number of students before and after implementation of the Act;
- (d) whether Government has set up any monitoring mechanism to assess the quality of education being imparted to students;
  - (e) if so, the details thereof; and

## (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 has become operative on 1st April, 2010. As per latest "Statistics of School Education" 2009-10 (provisional), enrolment at primary level has increased from 13.45 crore in 2008-09 to 13.56 crore in 2009-10. Similarly, the upper primary enrolment has increased from 5.54 crore in 2008-09 to 5.94 crore in 2009-10. The overall elementary level enrolment has increased from 19.00 crore in 2008-09 to 19.5 crore in 2009-10.

(d) to (f) National Council of Educational Research and Training (NCERT) conducts National Learners' Achievement Survey for classes III, V and VIII periodically. Till now, two rounds of Achievement Surveys have been conducted. A comparative table of the progress in respect of the two rounds is given below:

| Subject        | Class III |          | Class ∨         |          | Class ∀III |          |
|----------------|-----------|----------|-----------------|----------|------------|----------|
| X-             | Round I   | Round II | Round I         | Round II | Round I    | Round II |
| Mathematics    | 58.25%    | 61.89%   | 46.51%          | 48.46%   | 39.17%     | 42.71%   |
| Language       | 63.12%    | 67.84%   | 58 <b>.</b> 57% | 60.31%   | 53.86%     | 56.57%   |
| EVS            | NA        | NA       | 50.30%          | 52.19%   | NA         | NA       |
| Science        | NA        | NA       | NA              | NA       | 41.30%     | 42.73%   |
| Social Science | NA        | NA       | NA              | NA       | 46.19%     | 48.03%   |

NA: Not applicable.

## Online CAT examination

†1935. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any proposal is under consideration of the Government regarding allowing online CAT examination;
  - (b) if so, the details thereof; and

<sup>†</sup>Original notice of the question was received in Hindi.